

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29089/2011

(From the judgement and order(s) dated 25/07/2011 in CMWP No.
1739/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

C.I.T. & ORS.

Respondent(s)

(With appln(s) for directions, stay and prayer for interim relief)

Date: 13/04/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Mr. Manoj Swarup,Adv.
 Ms. Lalita Kohli,Adv.
 Mr. Abhishek Swarup,Adv.
 for M/s. Manoj Swarup & Co.,Advs.

For Respondent(s) Mr. Gaurab Banerji,ASG.
 Mr. S.A. Haseeb,Adv.
 Ms. Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

The special leave petition shall stand over
for two weeks.

[Alka Dudeja]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar